

14. Choice of Pension Fund Manager* (Refer to instruction No.9):

PFM Name (in alphabetical order)	Please tick only one
As Per Central Government Scheme (Refer to instruction No.10)	<input type="checkbox"/>
ICICI Prudential Pension Funds Management Company Limited	<input type="checkbox"/>
IDFC Pension Fund Management Company Limited	<input type="checkbox"/>
Kotak Mahindra Pension Fund Limited	<input type="checkbox"/>
Reliance Capital Pension Fund Limited	<input type="checkbox"/>
SBI Pension Funds Private Limited	<input type="checkbox"/>
UTI Retirement Solutions Limited	<input type="checkbox"/>

(Selection of PFM is mandatory. In case PFM is not selected, application form shall be summarily rejected).

I/We hereby agree and declare that the information provided in the application, is complete and true.

I/We understand that there would be PFRDA approved *Terms and Conditions* on the CRA/CRA-Lite website *governing Nodal Office's use of I-Pin (to view and transact online) to access CRA / CRA-Lite*. I/We agree to be bound by the said terms and conditions and understand that CRA may, as approved by PFRDA, amend any of the services completely or partially without any new Declaration/Undertaking being signed.

<p>_____</p> <p style="text-align: center;">Stamp of NL-OO</p>	
	Signature of Authorised Signatory
	Name: _____ Place: _____ Designation: _____ Date: _____
<p>_____</p> <p style="text-align: center;">Stamp of Aggregator Authority</p>	
	Signature of Authorised Signatory
	Name: _____ Place: _____ Designation: _____ Date: _____
(To be filled at CRA) <p style="text-align: center;">CRA Stamp</p>	Received on _____ Name of the officer: _____ Signature of the officer: _____

Instructions for filling the form:

- The form is to be submitted to 6 Central Recordkeeping Agency, National Securities Depository Limited, 4th Floor, AØ Wing, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400 013.
- Form to be filled legibly in BLOCK LETTERS and in BLACK INK only. **Details marked with (*) are mandatory fields.**
- Each box, wherever provided, should contain only one character (alphabet/number/punctuation mark) leaving a blank box after each word.
- If you function as NPS Lite- Oversight Office (NL-OO) cum NPS Lite - Account office (NL-AO), kindly submit Form NL-N2 (NL-AO-registration form) also for registration as a NL-AO.**
- If you do not function as NL-OO cum NL-AO, kindly mention the total number of NL-AOs attached to the NL-OO and also attach the list of NL-AOs on official stationary giving details of NL-AO Code, NL-AO Name.**
- The existing registration number is an optional field. This is the number allotted by respective department/ministry of central or state government/NABARD/RBI etc.
- Email ID should be official Email ID of the NL-OO & not of any individual person. NL-OO may create a separate email id for NPS. (e.g. Aggregatorname@yahoo.co.in).
- Bank details are mandatory if the NL-OO will remit the NPS contributions to the Trustee bank (Bank of India) on behalf of NL-AO.
- Investments would be made as per the Investment norms prescribed for Central Government Employees, through the Pension Fund Manager selected by NL-OO. The scheme preference provided by NL-OO shall be applicable to all underlying subscribers.
- NL-OO also has option to select scheme applicable to Central Government Employees (mandatorily covered under NPS). The investment is made across three PFMs (SBI, UTI, LIC) in the ratio decided by NPS Trust/PFRDA.
- The application form should be duly authorised by Aggregator.
- Following Documents to be submitted along with the form:
 - Certified Copy of PFRDA Letter of Authorization.
 - List of Authorised signatories/members of Aggregator alongwith their signatures
- The application form in the format prescribed by PFRDA (Pension Fund Regulatory & Development Authority) can be freely downloaded from the CRA website (<http://www.npskra.nsdli.co.in>).
- For more information - Visit us at <http://www.npskra.nsdli.co.in> or Call us at 022-24994200 or e-mail us at info.cra@nsdl.co.in or write to Central Recordkeeping Agency, National Securities Depository Limited, 4th Floor, AØ Wing, Trade World, Kamala Mills Compound Senapati Bapat Marg, Lower Parel (W), Mumbai - 400 013.